

(2024) 10 KAR CK 0017

Karnataka High Court, Kalaburagi Bench

Case No: Criminal Revision Petition No. 200146 Of 2024 (397(Cr.Pc)/438(Bnss))

Mahanand W/O Shivayanama
Ulle

APPELLANT

Vs

State Through Wadi Railway P.S.,
Rep. By The Addl. State Public
Prosecutor High Court Of
Karnataka Kalaburagi Bench 
585103

RESPONDENT

Date of Decision: Oct. 25, 2024

Hon'ble Judges: Mohammad Nawaz, J

Bench: Single Bench

Advocate: Mahantesh H. Desai, Jamadar Shahabuddin

Final Decision: Dismissed

Judgement

Mohammad Nawaz, J

In the light of the memo filed by learned counsel for petitioner seeking withdrawal, criminal revision petition is Dismissed as withdrawn.